

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 716 of 2020

IN THE MATTER OF:

Rajan Arora & Ors.

...Appellants

Versus

M/s. MMR Saha Infrastructure Pvt. Ltd.

...Respondent

Present:

For Appellants: Mr. Ashish Verma, Mr. Ravi Prakash and Mr. Farman Ali, Advocates

For Respondent : Mr. N.P. Singh, Advocate

ORDER
(Through Virtual Mode)

15.10.2020 Due to paucity of time, the matter could not be taken up.

List the appeal 'for hearing' on **4th November, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson)

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/